

[Print](#)**Defective Case Register from 2024-09-13 to 2024-09-13**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|--------------------|----------------------------------|-------------------|--|
| 1 | D-BLAPL/27758/2024 | KISHORE KUMAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per FIR in annex.1 dtd.9-7-2024, not tally with last two line FIR dtd.7-10-2023 and charge sheet dtd.4-2-2024 OF para.2. 2 .paragraphs not correct in declaration. 3. As per rejection order the matter pending in the court of NGN,puri not reflected in the petition. |
| 2 | D-WP(C)/39369/2024 | JAGAMOHAN PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | D-MATA/39537/2024 | MALAYA KUMAR MISHRA | 2024-09-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 30 days |
| 4 | D-BLAPL/27667/2024 | RABINDRA NATH PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 5 | D-BLAPL/27572/2024 | SOUGAT DASH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | D-WP(C)/39619/2024 | ASHOK KUMAR DAS | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | D-BLAPL/27808/2024 | SANTOSH CHANDRA ATABUDHI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexure-1 not properly page marked in Index.2.L.A.A.fee of Rs.10/- not paid on V.nama. |
| 8 | D-WP(C)/39416/2024 | BICHITRA NANDA MAHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE 33,34,43.,AND 45 TO BE FILED |
| 9 | D-WP(C)/39676/2024 | HIMANSU SEKHAR SATAPATHY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|---------------------|-----------------------|------------|--|
| 10 | D-ABLAPL/27789/2024 | ASHOK KUMAR SWAIN (1) | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | D-CRLA/27576/2024 | AMITAV TRIPATHY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | D-BLAPL/27570/2024 | DIBYAJYOTI SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | D-CONTC/39699/2024 | BIDYADHAR PRADHAN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 14 | D-WP(C)/39476/2024 | AJAYA KUMAR MOHARANA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 | D-WP(C)/39507/2024 | DURGESH NARAYAN RATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The enrolment Number and capital letters of the counsel in last page of writ petition not furnished.2.Legible copy of page-46 to be filed.3.Authorization with regard to swear the affidavit on behalf of other petitioners not furnished |
| 16 | D-ABLAPL/27782/2024 | SAMBEET PATTANAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 17 | D-ABLAPL/27727/2024 | SAPAN KUMAR LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 18 | D-WP(C)/39621/2024 | GYANESWAR SATPATHY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | D-WP(C)/39628/2024 | DURGESH NARAYAN RATH | 2024-09-13 | Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 20 | D-WP(C)/39706/2024 | DURGESH NARAYAN RATH | 2024-09-13 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 21 | D-BLAPL/27777/2024 | AMULYA RATNA PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | D-WP(C)/39648/2024 | BISWAJIT MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-2 is not exhibited. |

| | | | | |
|----|---------------------|--------------------------|------------|--|
| 23 | D-ABLAPL/27807/2024 | PRASANT KUMAR BARIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | D-WP(C)/39491/2024 | MADAN MOHAN DAS | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 17 and 18 not neat. |
| 25 | D-BLAPL/27751/2024 | RAJENDRA NARAYAN ROUT | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | D-FAO/39480/2024 | DEBASISH PATNAIK | 2024-09-13 | 1.Period of Delay 128 days. 2. Nomenclature of the Case is incorrectly furnished in the Being Aggrieved Statement |
| 27 | D-BLAPL/24793/2024 | BISWA PRAKASH DHAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rejection order not filed. |
| 28 | D-BLAPL/27803/2024 | SURYAKANTA DASH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Page no. 10 not neat. |
| 29 | D-BLAPL/27778/2024 | AMULYA RATNA PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 13 marked twice in file. |
| 30 | D-WP(C)/39506/2024 | SANKARACHARYA CHOUDHURY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Opp.party No.1 is not represented through.2.Xerox attested copy of order under Annexure-3series filed.C.copy there of not filed |
| 31 | D-CMAPL/28425/2024 | SUDHAMAYEE DAS | 2024-09-13 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.DELAY OF 542 DAYS 2.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED |
| 32 | D-WP(C)/39528/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | D-CONTC/39667/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | D-BLAPL/27792/2024 | HIMANSHU SEKHAR MISHRA | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Synopsis and date chart not alphabetic paginated in Index.2. Paragraph no. not |

| | | | | |
|----|---------------------|-----------------------------------|------------|---|
| | | | | correctly furnished on declaration. |
| 35 | D-WP(C)/39546/2024 | ABHAYA KUMAR BEHERA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | D-LAA/39553/2024 | MALAYA KUMAR MISHRA | 2024-09-13 | Put up for S.R. after submission of the Value of the Appeal and Court Fee payable on the Appeal Amount |
| 37 | D-MATA/39522/2024 | RAMESH AGARWAL | 2024-09-13 | correct nomenclature is GUAP |
| 38 | D-ABLAPL/27639/2024 | AMLAN SHAKTI PAUL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | D-WP(C)/39631/2024 | SAILABALA JENA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | D-BLAPL/27771/2024 | SATYASHREE MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | D-MACA/39645/2024 | BIJOY DASMOHAPATRA | 2024-09-13 | Period of Delay 136 days |
| 42 | D-CONTC/39730/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. N THE MATTER OF CAUSE TITLE DISPOSAL OF FIRST CONTC. TO BE MENTIONED |
| 43 | D-WP(C)/39691/2024 | NIRANJAN LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | D-BLAPL/27773/2024 | LAXMIDHAR MAHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | D-CRLMC/27798/2024 | KABIRAJ PRADHAN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | D-LAA/39484/2024 | SARBESWAR BEHERA | 2024-09-13 | Put up for S.R. after furnishing Value of the Appeal and Court Fee payable on the appeal amount |
| 47 | D-WP(C)/39468/2024 | BIBHUTI BHUSAN NANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | D-WP(C)/39640/2024 | M.PRATAP @ PRATAP KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED SYNOPSIS,LIST OF DATE not furnished,page no-56 to -59not in order |
| 49 | D-BLAPL/27645/2024 | PRAVASH CHANDRA JENA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | D-CRLREV/27563/2024 | BHARATI DASH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|---------------------|------------------------|------------|--|
| | | | | Good ground certificate not given,(ii)Anx.2 wrongly page marked(iii)Age of appellants be reconciled as per trial court judgment. |
| 51 | D-WP(C)/39504/2024 | KAPILA CHARAN NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Enrolment and mobile Number of the counsel in last page of writ petition not furnished. |
| 52 | D-CRLMP/27647/2024 | SIDDHARTH GOUTAM DAS | 2024-09-13 | 1.Provision of law to be corrected after Conversion.2.The word RPFAM may be corrected as CRLMP In the body of the Petition. Correct subject to be furnished |
| 53 | D-ABLAPL/27736/2024 | ASIT KUMAR JENA | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. occupation not furnished in affidavit. |
| 54 | D-WP(C)/39604/2024 | AMIT KUMAR NATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Hologram of Rs.50/- in V.nama to be paid. |
| 55 | D-WP(C)/39483/2024 | LAXMINARAYAN PATEL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | D-WP(C)/39686/2024 | NIRANJAN LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs of writ petition not correctly numbered.2.Legible copy of page-36 to be filed. |
| 57 | D-CRLMC/27755/2024 | SUSANTA KUMAR LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | D-CONTC/39722/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. pagination not in proper order in the petition |
| 59 | D-CRLMC/27687/2024 | SANJIB KUMAR BHANAJDEO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | D-CRLMC/27699/2024 | PRONOY MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of under annex-1 not filed. 2. Neat and legible copy of page nos. 34 and 35 to be filed. |
| 61 | D-WP(C)/39501/2024 | ANIMA KUMARI DEI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |

| | | | | |
|----|--------------------|-----------------------------|------------|--|
| | | | | Annexure-5 is not page marked. |
| 62 | D-CRP/37750/2024 | SAMIR KUMAR MISHRA(SR.ADV.) | 2024-09-13 | 1-COURT FEE IS DEFICIENT. 1. DC Fee of Rs.39/- be paid. 2.Good ground certificate not given. |
| 63 | D-WP(C)/39460/2024 | SANTOSH KUMAR PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page-20 is not properly arranged |
| 64 | D-CRLMC/27737/2024 | PRASANT KUMAR SAHOO | 2024-09-13 | .Receipt Showing Serv.copy To CBI not Filed. |
| 65 | D-WP(C)/39659/2024 | SUBHENDU KUMAR NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. hologram of Rs-50 for Adv welfare fund not paid |
| 66 | D-WA/39351/2024 | SAURAV TIBREWAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court Fee Rs.12./- Not paid |
| 67 | D-WP(C)/39550/2024 | ABHAYA KUMAR BEHERA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 68 | D-WP(C)/39726/2024 | ASIT KUMAR DASH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | D-CONTC/39724/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | D-WP(C)/39647/2024 | SANTOSH CHANDRA ATABUDHI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | D-WP(C)/39535/2024 | MANAS RANJAN KHATUA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | D-WP(C)/39569/2024 | BHASKAR CHANDRA PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 73 | D-WP(C)/39462/2024 | BHABANI PRASAD MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | D-ADMLS/39543/2024 | PRASANNA KUMAR PARHI | 2024-09-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Deficit Court Fee of Rs. 3,17,979/- to be paid. 2. Name of all filing Advocates not in Capital letter in V.nama |
| 75 | D-CRLMC/27784/2024 | SANJIB KUMAR BHANJADEO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |

| | | | | |
|----|---------------------|------------------------|------------|---|
| | | | | 1. Annexure number not correctly furnished at page no. 5 line no. 2. |
| 76 | D-BLAPL/27766/2024 | BISWAJIT NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 77 | D-WP(C)/39469/2024 | AMIT PRASAD BOSE | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | D-BLAPL/27634/2024 | BIRAJA PRASAD NANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | D-CRLREV/27635/2024 | PRAVASH CHANDRA JENA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Good ground certificate not given. |
| 80 | D-CRLREV/27500/2024 | BIDYALOK MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Good ground certificate not furnished 2-Para no.wrongly mentioned in declaration of affidavit in I.A.No.808/2024 |
| 81 | D-WA/39355/2024 | DURGESH NARAYAN RATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED |
| 82 | D-CRLA/27525/2024 | HIMANSHU SEKHAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Annexure-1 not marked at page no.9,2-Reference certificate not furnished |
| 83 | D-CRLA/27629/2024 | BIKRAM RATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | D-CONTC/39657/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | D-WP(C)/39681/2024 | GOPINATH SETHI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Enrolment number of all the counsel in vakaltnama not furnished. |
| 86 | D-CRLREV/27633/2024 | DIBYAJYOTI SAHOO | 2024-09-13 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Certificate in support of good ground not filed. 2. Necessary correction be made on Index and body of the petition. |
| 87 | D-WP(C)/39511/2024 | UMAKANT SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-5 and averment of writ petition does not tally with Book Mark Index |

| | | | | |
|-----|---------------------|----------------------------|------------|--|
| 88 | D-WP(C)/39496/2024 | DAYANIDHI MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | D-WP(C)/39475/2024 | NIRANJAN NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | D-WP(C)/39544/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | D-WP(C)/39420/2024 | AMITABH MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos 47 , 49 are not properly arranged.2.page nos.72,73,75,76 , 81 not neat and legible. |
| 92 | D-GUAP/39503/2024 | BRUNDABAN ROUT | 2024-09-13 | Authentication fee of Rs. 1.10 not paid in C. Copy of Trial Court Judgement. |
| 93 | D-WP(C)/39599/2024 | ANUGRAHA NARAYAN SAMANTRAY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1Age of the deponent in affidavit does not tally with the declaration. |
| 94 | D-WP(C)/39576/2024 | SOMANATH MISHRA | 2024-09-13 | .Name Of The Filing Advocate Not In Capital Letters In The Petition |
| 95 | D-RSA/39392/2024 | PRAFULLA CHANDRA DAS | 2024-09-13 | 1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs 2100/ payable, not paid 2.AU FEE RS 4.50p not paid 3.C.Copy not filed . Xerox copy of judgment dt 18.11.2015 filed 4. |
| 96 | D-ABLAPL/27721/2024 | SMRUTI RANJAN ROUT | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | D-BLAPL/27600/2024 | BIBHUTI BHUSAN NANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | D-RSA/31685/2024 | AMIT PRASAD BOSE | 2024-09-13 | Provisional of Law furnished-but not furnished in IA No.838/24 |
| 99 | D-WP(C)/34337/2024 | BIKRAM KESHARI SAHOO | 2024-09-13 | 1.Each page of writ petition is not notarised.2.Annexure-5 is not attested as true copy. |
| 100 | D-WP(C)/39687/2024 | SWOYAM PRABHU JENA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Date of execution of vakaltnama not furnished.2.Order number and date mentioned in Annexure-2 and averment of writ petition does not tally with index and Book mark index |
| 101 | D-WP(C)/39489/2024 | LAXMI PRASAD DWIVEDY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|--|
| 102 | D-WP(C)/39526/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | D-CRLMA/27546/2024 | SOUBHAGYA KUMAR DASH | 2024-09-13 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | D-BLAPL/27754/2024 | SUSANTA KUMAR BARAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per standing order no-3 dated9.7.2024 the name of victim shall not be mentioned in the petition |
| 105 | D-ABLAPL/27631/2024 | SIDHANT DWIBEDI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of advocate not in capital letter in Vnama. |
| 106 | D-BLAPL/27776/2024 | AMLAN SHAKTI PAUL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | D-CRLMP/27706/2024 | RAMDAS ACHARY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | D-BLAPL/27764/2024 | BISWAJIT NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 109 | D-WP(C)/39763/2024 | TUSHAR KANTA NAYAK | 2024-09-13 | Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 110 | D-BLAPL/27592/2024 | BISWAJIT MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.16 , 17 not neat and legible. |
| 111 | D-CONTC/39717/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | D-CRLREV/27452/2024 | PABITRA KUMAR NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 286 2. Impugned order signed on 29/8/24.C.copy may be sent down to court below for rectification of date of order. 3. Good ground certificate not furnished. |
| 113 | D-CONTC/38589/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 114 | D-WP(C)/39521/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | D-WP(C)/39580/2024 | BHASKAR CHANDRA PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| | | | | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 116 | D-CRLMP/27768/2024 | BHABANI SANKAR DAS | 2024-09-13 | 3-AUTHENTICATION FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. A.Fee of Rs. 2.20 to be paid. Provision of law to be corrected after Conversion. Undertaking for translated copy of oriya annexures not furnished. The word RPFAM may be corrected as CRLMP in the body of the petition. |
| 117 | D-CMP/39454/2024 | TUSAR KUMAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. correctly nomenclature is WP(C) |
| 118 | D-BLAPL/27740/2024 | UMAKANTA BARIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per FIR . DTD.17-3-2024 not tally with page no.2 of para.2. |
| 119 | D-CRLA/27604/2024 | ANJAN KUMAR BISWAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Code Wrongly indicated 2. List of dates not filed |
| 120 | D-WP(C)/39684/2024 | SUBHRANSU BHUSAN MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of execution of vakalatanama not mentioned. |
| 121 | D-ABLAPL/27809/2024 | DEBASNAN DAS | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.10 not neatly legible |
| 122 | D-CRLREV/27684/2024 | SANTOSH KUMAR MAHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of OP 2 is left blank. 2. Good ground certificate not given. |
| 123 | D-CRLMP/27672/2024 | RABINDRA NATH PRUSTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | D-ABLAPL/27785/2024 | SANJIB KUMAR BHANJADEO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | D-WP(C)/39509/2024 | PRASANNA KUMAR DASH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|----------------------------|------------|--|
| | | | | Capital letters,Enrolment numbers mobile numbers of the counsel in vakaltnama not furnished |
| 126 | D-ABLAPL/27795/2024 | SAROJ KUMAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 127 | D-BLAPL/27694/2024 | SUSANTA KUMAR BARAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | D-WP(C)/39651/2024 | GOURI MOHAN RATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | D-WP(C)/39472/2024 | AJAYA KUMAR MOHARANA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 130 | D-CONTC/39434/2024 | SAROJA KANTA SAMAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 131 | D-CRLMC/27765/2024 | DEBENDRA NARAYAN PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | D-WP(C)/39331/2024 | ALOK KUMAR PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Representation Dt. 23. 07.2024 Not Available |
| 133 | D-CRLMC/27626/2024 | SANKARACHARYA CHOUDHURY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | D-ABLAPL/27731/2024 | BIRAJA PRASAD NANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | D-ABLAPL/27640/2024 | AMLAN SHAKTI PAUL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | D-WP(C)/39519/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | D-CONTC/39660/2024 | KADAR MOHAMMAD | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 138 | D-WP(C)/39500/2024 | MD. GOLAM MADANI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) I.A is not page marked |
| 139 | D-WP(C)/36705/2024 | CHITTA RANJAN DAS | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |

| | | | | |
|-----|--------------------|--------------------------|------------|--|
| | | | | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Prayer . of the petition not signed by advocate.annexure not marked.affidavit not in format |
| 140 | D-BLAPL/27775/2024 | AMLAN SHAKTI PAUL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | D-CONTC/39725/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | D-WP(C)/39694/2024 | MOHENDRA KUMAR MOHAPATRO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | D-CONTC/39731/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 144 | D-WP(C)/39581/2024 | SANTOSH KUMAR MAHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 145 | D-CRLMC/27774/2024 | BIDYADHAR PRADHAN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Resident address of the petitioner not correctly furnished in affidavit. 2. Nomenclature not furnished in V. nama. |
| 146 | D-CRLMP/27675/2024 | PRONROY MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | D-WP(C)/39485/2024 | MOHIT AGARWAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | D-WP(C)/39560/2024 | JAJATI KISHORE MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 21 is not legible . |
| 149 | D-WP(C)/39515/2024 | RASHMI RANJAN SINHA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | D-BLAPL/27793/2024 | PRASENJEET MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of bail order not tally with index in annexure 3. |
| 151 | D-WP(C)/39608/2024 | AMIT KUMAR NATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Hologram of Rs.50/- Not Paid On V.Nama. |
| 152 | D-WP(C)/39540/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | D-CONTC/39727/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|------------------------|------------|--|
| 154 | D-WP(C)/39629/2024 | SAILABALA JENA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | D-BLAPL/27761/2024 | KISHORE KUMAR MISHRA | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. paragraphs of petition not correct in affidavit.2.page no. 26 and 27 not neatly legible.3 Rej. or. dtd.22-8-2024 not tally in date of event.4. Name of the trial court pending not reflected in the petition. |
| 156 | D-BLAPL/27606/2024 | ACHYUTANANDA PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 157 | D-WP(C)/39704/2024 | SANJIB SWAIN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 158 | D-ABLAPL/27660/2024 | RAJU KUMAR SATAPATHY | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Paragraph and authorization to swear affidavit on behalf of other petitioner not furnished.2. Signature of the petitioner No. 2 on V.nama not tally with cause title |
| 159 | D-ABLAPL/27215/2024 | SUSANTA KUMAR BARAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat. |
| 160 | D-ABLAPL/27769/2024 | ACHYUTANANDA PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | D-WP(C)/39607/2024 | AMIT KUMAR NATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Hologram Of Rs.50/- Not Paid On V. Nama |
| 162 | D-CRLMC/27732/2024 | JAYADEBA BEHERA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | D-BLAPL/27770/2024 | SK ZAFARULA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| | | | | 1. Annexure-2 not marked on the file.2.Rejection order dated22.08.2024 under Annexure-2 not tally with date and events.. |
| 164 | D-WP(C)/39693/2024 | MOHENDRA KUMAR MOHAPATRO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 165 | D-RSA/39415/2024 | AKSHAYA KUMAR PANDEY | 2024-09-13 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 166 | D-CONTC/39733/2024 | RANJIT SAMAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 167 | D-ABLAPL/27752/2024 | PRASANTA KUMAR ROUTRAY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 168 | D-BLAPL/27837/2024 | RAJENDRA NARAYAN ROUT | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Age of the deponent on affidavit not tally with declaration. |
| 169 | D-WP(C)/39518/2024 | ABHILASH MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 170 | D-BLAPL/27822/2024 | KULDEEP MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | D-ABLAPL/27739/2024 | BISWAJIT RANJAN TRIPATHY | 2024-09-13 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs11.00 not paid in vakalatnama. |
| 172 | D-WP(C)/39602/2024 | AMIT KUMAR NATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Hologram of Rs.50/- in V.nama to be paid. |
| 173 | D-CRLMP/27677/2024 | SANTOSH KUMAR MAHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | D-WP(C)/39464/2024 | MRUGANKA MAULI PATNAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 175 | D-WP(C)/39492/2024 | SRIDHAR RATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | D-BLAPL/27636/2024 | BIRAJA PRASAD NANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 177 | D-WP(C)/39471/2024 | SARAT KUMAR GAJENDRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. High Court advocate welfare fund fee on the appearance memo and vakalatanama not |

| | | | | |
|-----|-------------------------|--------------------------------|------------|--|
| | | | | filed. |
| 178 | D-CRLA/27678/2024 | BISWA PRAKASH DHAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 04 days |
| 179 | D-WP(C)/39637/2024 | KRISHNA CHANDRA SAHU | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 180 | D- CONTC/39642/2024 | CHINMAYA KUMAR NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 181 | D-WP(C)/39510/2024 | SATYABRATA MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | D- ABLAPL/27651/2024 | JYOTIRMAYA SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 16 not neat. |
| 183 | D- ABLAPL/27628/2024 | BIKRAM RATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 184 | D-WP(C)/39707/2024 | DURGESH NARAYAN RATH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | D-WP(C)/39584/2024 | HRUDANANDA MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 186 | D-WP(C)/39574/2024 | CHANDRAKANTA NAYAK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 187 | D- ABLAPL/27719/2024 | PRATIK DASH | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 188 | D- BLAPL/27779/2024 | SUJAY SHANKER SINGHDEO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 189 | D- CONTC/39547/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 190 | D- BLAPL/27760/2024 | KISHORE KUMAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Dtd.22-8-2024 in rejection order not tally with date of event. 2.Name of the trial court pending not reflect in the petition |
| 191 | D-WP(C)/39649/2024 | SANTOSH CHANDRA ATABUDHI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|-------------------------|------------|--|
| | | | | 1. Annexure-2 is not exhibited and attested. 2. Mobile number of all the counsel not furnished in vakaltnama. |
| 192 | D-BLAPL/27569/2024 | UMAKANTA BARIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 193 | D-CRLA/27514/2024 | KSHIROD KUMAR SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated |
| 194 | D-ABLAPL/27728/2024 | SAPAN KUMAR LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 195 | D-BLAPL/27741/2024 | BIRENDRA KUMAR PARDHI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 196 | D-BLAPL/27617/2024 | SUKANTA KUMAR NAYAK (2) | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 197 | D-BLAPL/27724/2024 | AMIT BISWAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Page no.7 not neat. |
| 198 | D-BLAPL/27783/2024 | RABINDRA NATH PRUSTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 199 | D-CONTC/39669/2024 | KUNAL KUMAR SWAIN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 200 | D-CONTC/39719/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 201 | D-CRLREV/27549/2024 | SANJAY KUMAR MOHANTY 2 | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Xerox copy filed-C. Copy be filed. Further SR shall be made after above defect is removed. |
| 202 | D-CRLMC/27747/2024 | GYANA RANJAN DHAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 203 | D-ABLAPL/27791/2024 | SANJIB KUMAR BHANJADEO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature in sl. no.5 of affidavit not correct. 2. Undertaking for hindi not |

| | | | | |
|-----|---------------------|--------------------------|------------|--|
| | | | | reflected. |
| 204 | D-ABLAPL/27804/2024 | ASHOK DAS | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authorization to swear affidavit on behalf of other petitioner not furnished. 2. Page nos.10,11, 12 not neat and legible. |
| 205 | D-WP(C)/39679/2024 | PRASANTA KUMAR SATAPATHY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 206 | D-WP(C)/39605/2024 | KRISHNA CHANDRA SAHU | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per index Annex-8 dtd. 18.05.2012 does not tally with the Aneex-8 (page no.42) |
| 207 | D-WP(C)/39709/2024 | DR. JITENDRA KUMAR LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 208 | D-BLAPL/27568/2024 | DIBYAJYOTI SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 209 | D-BLAPL/27671/2024 | JUGALA KISHORE PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 210 | D-ABLAPL/27802/2024 | SIDDHARTH GOUTAM DAS | 2024-09-13 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.7 and 8 not neat and legible. |
| 211 | D-CRLMP/27686/2024 | BIBHU PRASAD MOHANTY | 2024-09-13 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.9 TO 13 NOT NEAT AND LEGIBLE |
| 212 | D-WP(C)/39461/2024 | NIRANJAN LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 213 | D-WP(C)/39745/2024 | KODANDA KUMAR BHUYAN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 214 | D-WP(C)/39603/2024 | KRISHNA CHANDRA SAHU | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 215 | D-CONTC/39721/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 216 | D-CONTC/39723/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 217 | D-CRLREV/27441/2024 | SAMVIT MOHANTY | 2024-09-13 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Photo copy of order dt.14.11.2023 under annex-1 filed instead c.copy 2. Title of the husband of O.P. wrongly mentioned |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| 218 | D-RSA/39674/2024 | BYOMOKESH SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 64 days. 2. C.Copy of Trial Court Judgement / Order filed-Neat copy be filed. |
| 219 | D-ABLAPL/27780/2024 | KISHORE KUMAR MISHRA | 2024-09-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. G.R. no290/2023 not tally in prayer.2.sl.no.4 not correct in affidavit.3 page no. not legible and side of the page nos.16,18,19, 26 to 30 ,32,33, 38 not neat. |
| 220 | D-WP(C)/39639/2024 | KRISHNA CHANDRA SAHU | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 221 | D-CONTC/39666/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 222 | D-WP(C)/39487/2024 | BIBHU PRASAD PANDA | 2024-09-13 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 223 | D-WP(C)/39658/2024 | SAGARIKA SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 224 | D-WP(C)/39512/2024 | SAROJA KANTA SAMAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the counsel in capital letters and enrolment number in last page of writ petition not furnished. |
| 225 | D-CONTC/39708/2024 | AMIT PRASAD BOSE | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 226 | D-WP(C)/39653/2024 | BISWABIHARI MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Annexure-11 is not attested as true copy. |
| 227 | D-CONTC/39516/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 228 | D-WP(C)/39548/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 229 | D-CRLREV/27616/2024 | ASHOK DAS | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Appeal no.appears to be wrong in 1st para of IAs. 2. Provisional of Law not furnished in IA no.825/24 |

| | | | | |
|-----|-------------------------|--------------------------------|------------|--|
| 230 | D- CONTC/39656/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 231 | D- ABLAPL/27801/2024 | BISWARANJAN DALAI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 232 | D- BLAPL/27744/2024 | JNYANANANDA PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 233 | D-WP(C)/39481/2024 | AJAYA KUMAR MOHARANA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 234 | D- ABLAPL/27658/2024 | JUGALA KISHORE PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 235 | D-WP(C)/39448/2024 | MOHENDRA KUMAR MOHAPATRO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 236 | D-WP(C)/39463/2024 | SHIVSANKAR MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 237 | D- CRLMC/27734/2024 | JAYADEBA BEHERA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 238 | D-WP(C)/39586/2024 | SUBHADUTTA ROUTRAY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.D.C.fee of Rs.6/- in cause title to be paid. |
| 239 | D- BLAPL/27748/2024 | SANJAY KUMAR PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 240 | D- BLAPL/27627/2024 | SURENDRA KUMAR BISWAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 241 | D- CMAPL/39630/2024 | ADV. | 2024-09-13 | Place it after filing of c.copy of dismissal order |
| 242 | D- ABLAPL/27701/2024 | BADRI NARAYAN PANDA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit. |
| 243 | D-WP(C)/39530/2024 | DURGA PRASAD PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 244 | D-WP(C)/39689/2024 | NIRANJAN LENKA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Paragraphs of writ petition are not correctly numbered. .2.Legible copy of page-36 to be filed. 3.Date mentioned at page-23 |

| | | | | |
|-----|---------------------|---------------------|------------|--|
| | | | | under Annexure-3 and averment of writ petition does not tally with Book Mark index. |
| 245 | D-WP(C)/39711/2024 | ADHIRAJ MOHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 246 | D-WP(C)/39682/2024 | SAMIR KUMAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Notification number mentioned in Annexure-3 does not tally with averment of writ petition and index. 2.Paragraphs in declaration of affidavit not completely furnished. 3.The name of the petitioners in vakaltnama not correctly furnished. |
| 247 | D-MACA/39482/2024 | DEBASISH PATNAIK | 2024-09-13 | 1. Court Fee Rs 20,000/ payable, not paid |
| 248 | D-WP(C)/39566/2024 | AKHAYA BISWAL | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 249 | D-WP(C)/39633/2024 | SAILABALA JENA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 250 | D-CONTC/39705/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 251 | D-WP(C)/39736/2024 | BIBEKANANDA BHUYAN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Declaration in affidavit not correctly furnished. |
| 252 | D-CRLA/27788/2024 | JAGABANDHU SAHU | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 253 | D-WP(C)/39751/2024 | RAMESH CHANDRA JENA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Copy not served on S.C.(CT and G.S.T.).2.Paragraphs as per the petition not properly furnished in the declaration |
| 254 | D-BLAPL/27574/2024 | SOMANATH NANDA | 2024-09-13 | As per standing order no-3 dated 9.7.24 the name of the victim shall not mentioned the petition. |
| 255 | D-CRLMP/27806/2024 | ASHOK DAS | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.12,15,26,27 NOT LEGIBLE |
| 256 | D-CRLREV/24765/2024 | SANJIB SWAIN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 29 days 2. Criminal trial no.seems to be incorrect at pg no.4 |

| | | | | |
|-----|-------------------------|-----------------------------|----------------|---|
| 257 | D- ABLAPL/27838/2024 | CHANDANA TRIPATHY | 2024-09- 13 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 258 | D- ABLAPL/27750/2024 | PRASANT KUMAR BARIK | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 259 | D-WP(C)/39497/2024 | CHITTA RANJAN PATTNAIK | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 260 | D- BLAPL/27702/2024 | SOUBHAGYA KUMAR DASH | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 28, 30, 31 not neatly legible. |
| 261 | D-WP(C)/39739/2024 | SIDHARTH PRASAD DAS | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs as per the petition not properly furnished in declaration.2.Annex-4 is not executed. |
| 262 | D-WP(C)/39531/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 263 | D- CONTC/39661/2024 | PRONOY MOHANTY | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 264 | D- BLAPL/27714/2024 | KISHORE KUMAR MISHRA | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 265 | D-WP(C)/39467/2024 | KALPATARU ROUT | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 266 | D- BLAPL/27881/2024 | DIPTI RANJAN BHOKTA | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 267 | D-WA/39529/2024 | SANJAY KUMAR PATTANAİK | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 109 days delay 2.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED |
| 268 | D-WP(C)/39583/2024 | PRASANTA KUMAR SATAPATHY | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 269 | D-WP(C)/39613/2024 | PURNA CHANDRA MISHRA | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 270 | D- CRLREV/27753/2024 | DIGAMBAR SETHI | 2024-09- 13 | Put up for SR after filing of Consolidated criminal Revision petition. |
| 271 | D-WP(C)/39466/2024 | PRADYUMNA KUMAR DAS | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| 272 | D-CRLREV/27506/2024 | BIDYALOK MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Good ground certificate not furnished |
| 273 | D-ABLAPL/27772/2024 | BIBEKANANDA MAHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 274 | D-WP(C)/39671/2024 | KUNAL KUMAR SWAIN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.27 to 28,39(A),105,149,156 and 249 are not neat and legible.2. Annexure no 25 from page no.274 to 309 is repeated |
| 275 | D-CRLREV/27507/2024 | BIDYALOK MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Good ground certificate not furnished,2-Para no.wrongly mentioned in declaration of affidavit in I.A.Nos.815/2024 and 818/2024. |
| 276 | D-ABLAPL/27624/2024 | LAXMIDHAR MAHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. petitioner being minor not represented through his guardian in the petition and also executant in the v.nama. |
| 277 | D-CONTC/39627/2024 | ADV. | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 278 | D-WP(C)/39615/2024 | KRISHNA CHANDRA SAHU | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 279 | D-BLAPL/27756/2024 | KISHORE KUMAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 280 | D-CRLREV/27504/2024 | BIDYALOK MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Good ground certificate not furnished |
| 281 | D-WP(C)/39678/2024 | ANJAN PATNAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 282 | D-WP(C)/39626/2024 | BIKASH MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 283 | D-WP(C)/39728/2024 | DAYANIDHI MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 284 | D-ABLAPL/27735/2024 | TUKUNA KUMAR MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 285 | D-WP(C)/39527/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| 286 | D-WP(C)/39459/2024 | KSHIROD KUMAR SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 287 | D-WP(C)/39606/2024 | SANTOSH KUMAR MAHANTY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 288 | D-CRLA/27781/2024 | DIBYA PRAKASH MISHRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 289 | D-WP(C)/39652/2024 | NITYANANDA BEHURIA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED occupation not mentioned in affidavit |
| 290 | D-CRLMC/27839/2024 | ASUTOSH TRIPATHY | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly furnished at page no.2 para no.4 AND Synopsis |
| 291 | D-WP(C)/39622/2024 | ASHOK KUMAR DAS | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 292 | D-WP(C)/39618/2024 | TUSAR KANTA MAHANTA | 2024-09-13 | .Receipt Showing Serv.copy To E.D. not Filed. |
| 293 | D-WP(C)/39701/2024 | MOHENDRA KUMAR MOHAPATRO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 294 | D-ABLAPL/27722/2024 | BIKRAM CHANDRA GHADEI | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit.As per Index page 7 to 14 but page 14 not found. |
| 295 | D-WP(C)/39552/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 296 | D-BLAPL/27695/2024 | RAMESH CHANDRA MAHARANA | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 297 | D-WP(C)/39494/2024 | NIRANJAN BEHERA | 2024-09-13 | Age of the petitioner not furnished |
| 298 | D-CRLA/27584/2024 | RAMANI KANTA PATTANAIK | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated |
| 299 | D-WP(C)/39675/2024 | KUNAL KUMAR SWAIN | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.14 AND 15 are not neat and legible. |
| 300 | D-ABLAPL/27688/2024 | ABHISIDDHANTA SAHOO | 2024-09-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|------------------------|---------------------|----------------|---|
| | | | | GR number not tally with FIR, First para,Prayer person and cause title. |
| 301 | D- CONTC/39665/2024 | ADV | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 302 | D- BLAPL/27743/2024 | SATYABRATA PANDA | 2024-09- 13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-09-2024 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|--|
| 1 | CMAPL/125/2022 | CMAPL/125/2022 | ADV. | OTHERS. COPY OF ORDER DTD 25.02.2022 NOT FILED OTHERS. OPS NOT FURNISHED IN DETAILS 6. RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |